

been setup to review the progress of implementation of the scheme. All aspects relating to any such rationalisation as and when it would arise are to be carefully looked into on a unit to unit basis in close consultation and coordination with the Government of West Bengal according necessary priority to the labour interests.

Loans for Setting up Portable Rice Mills to Farmers.

1863. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether loans will be made available to the farmers from the National Bank for Agriculture and Rural Development and Cooperative Institutions for setting up portable rice mills ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI JANARDHANA POOJARY) : (a) and (b) The National Bank for Agriculture and Rural Development (NABARD) provides refinance to the bank against their loans to the farmers for various economic activities including setting up of Rice Mills.

NABARD provides refinance at 100% to the banks against their loans upto Rs.5 lakhs in the case of individuals and without any limit in the case of registered institutions (registered under Societies Registration Act, 1860) and industrial cooperative societies provided the unit is covered by the definition of a small scale industrial unit. Margin money in the case of individuals and group of individuals is stipulated at 5% of the investment for loans upto Rs. 1 lakh and 10% for loans above Rs. 1 lakh. In the case of registered institutions and cooperative societies the margin money is prescribed at 10%. The banks are required to charge 12.5% interest in the case of individuals and group of individuals and 9% in the case of registered institutions and industrial cooperative societies. The repayment period in the case of individuals and group of individuals is 10 years while in the case of registered institutions and industrial cooperative it is between 3 to 10 years.

12.00 hrs.

[*Translation*]

SHRI BASUDEB ACHARIA (Bankura): Mr. Speaker. Sir, kindly listen to me

MR. SPEAKER : If you give in writing what you have told me.

[*English*]

We can get the information. No problem.

[*Translation*]

SHRI BASUDEB ACHARIA : Please listen to what I am telling you.

SHRI AMAL DATTA (Diamond Harbour) : What is the use of writing. It is good to express one's views here itself.

MR. SPEAKER : I shall do it.

[*English*]

I can allow a Calling Attention.

SHRI AMAL DATTA : Parliament is not for writing. If I may say so, Parliament is for speaking.

SHRI BASUDEB ACHARIA : There mills have declared lock out affecting 15,000 workers. It is affecting jute growers also.

MR. SPEAKER : That is why I say that if you give me a Calling Attention notice, I will look into it, get the facts and come before you.

SHRI BASUDEB ACHARIA : The facts are known, Sir.

SHRI INDRAJIT GUPTA (Basirhat) : The fact of lock out is not disputed. Three mills have been locked out, affecting 15,000 workers.....

(*Interruptions*)

MR. SPEAKER : I will take action accordingly.....

(*Interruptions*)